## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP (CAA) No. 63/NCLT/AHM/2017 With CA(CAA) No. 36/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD

Name of the Company:

Safal Consturction Pvt. Ltd.

Bsafal Infraheights Pvt. Ltd. (Joint Application)

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2017

REPRESENTATION

SIGNATURE

1. Yuvrøj Thakore for D.N. Pavæl

Advocate

Petrono

L. Take

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## **ORDER**

Learned Advocate Mr. Yuvraj Thakore i/b Learned Advocate Ms. Dharmistha N Raval present for Petitioner.

At request of petitioner counsel.

List the matter on 03.08.2017

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 18th day of July, 2017.